

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:

HYDERABAD

O.A.No.716 of 1999.

DATE OF ORDER:4-7-2000.

Between:

- |                   |                  |
|-------------------|------------------|
| 1. Shaik Lathief. | 7. J.Joseph.     |
| 2. D.Obulu.       | 8. Shaik Bude.   |
| 3. N.Subba Rao.   | 9. P.Rayappa.    |
| 4. K.Vedantham.   | 10. G.Venugopal. |
| 5. N.Ramulu.      | 11. D.Yesobu.    |
| 6. M.Ramulu.      |                  |

.....Applicants

and

1. The Union of India, rep. by its Secretary,  
Department of Telecom, Secretariat,  
New Delhi.
2. The Chief General Manager, Telecom,  
Hyderabad.
3. The General Manager, Telecom,  
Guntur-007.

.....Respondents

COUNSEL FOR THE APPLICANTS :: Mr.G.Venkateshwar Rao

COUNSEL FOR THE RESPONDENTS :: Mr.B.Narsimha Sharma

CORAM:

THE HON'BLE SRI JUSTICE D.H.NASIR, VICE CHAIRMAN

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN.)

: O R D E R :

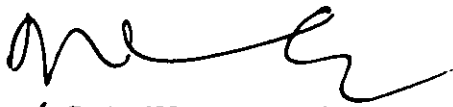
(PER HON'BLE SRI R.RANGARAJAN, MEMBER (A))

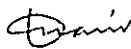
Heard Mr.G.Venkateshwar Rao, learned Counsel for  
the Applicant and Mr.B.Narsimha Sharma, learned Standing  
Counsel for the Respondents.

.....2

2. There are 11 applicants in this OA. The contentions raised in this OA and the Order impugned is one and the same. Hence, the Order passed in OA.No.650 of 1999 today holds good in this OA also.

3. The OA is disposed of. No costs.

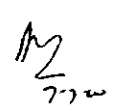
  
( R.RANGARAJAN )  
MEMBER (ADMN.)

  
( D.H.NASIR )  
VICE CHAIRMAN

DATED: this the 4th day of July, 2000

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Dictated in the Open Court

\*\*\*  
DSN

  
7-7-00

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

COPY TO

1. HDHND
2. HERN (ADMN.) MEMBER
3. HBSJP (JUDL.) MEMBER
4. D.R. (ADMN.) ✓
5. SPARE ✓
6. ADVOCATE
7. STANDING COUNSEL

1ST AND 2ND COURT

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

THE HON'BLE MR. JUSTICE D.H. NASIR  
VICE-CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN  
MEMBER (ADMN.)

THE HON'BLE MR. S.S. JAI PARAMESHWAR  
MEMBER (JUDL.)

DATE OF ORDER 4/7/2000

MA/BA/EP. NO.  
IN

CA. NO. 716/99

ADMITTED AND INTERIM DIRECTIONS  
ISSUED

ALLOWED

C.P. CLOSED

R.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDER/REJECTED

NO ORDER AS TO COSTS

